

(2)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

CP 46/2003
in
OA 2225/2001

New Delhi, this the 7th day of March, 2003

Hon'ble Smt. Lakshmi Swaminathan, Vice-Chairman (J)
Hon'ble Shri V.K.Majotra, Member (A)

Rakesh Kumar Sharma
S/o Shri Lala Ram Sharma
Ex. Branch Postmaster Bhalai
Via-Surier, Distt-Mathura.

...applicant

(By Advocate Shri D.P.Sharma)

V E R S U S

1. Shri S.C.Dutta
Secretary
Department of Posts
Ministry of Communication
Dak-Bhawan, Sansad Marg
New Delhi.
2. Shri Ashutosh Tripathi
Postmaster - General
Agra Region - Agra.
3. Shri P.K.Tripathi
Director Postal Services
O/O the P.M.G., Agra Region, Agra.

...Respondents

(By Advocate Shri Rajiv Bansal,
learned proxy counsel for Shri N.S.Mehta)

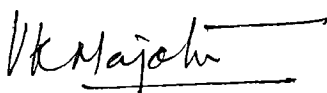
O R D E R (ORAL)

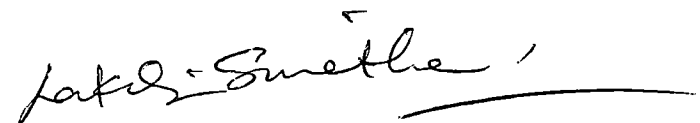
By Hon'ble Smt. Lakshmi Swaminathan, VC (J)

Learned proxy counsel for the respondents submits that the order of the Tribunal dated 9-7-2002 in OA 2225/2001 which is ^{the} subject matter in CP 46/2003 has been stayed by the Hon'ble High Court.

2. In the above circumstances, Shri D.P.Sharma, learned counsel for the applicant seeks permission to withdraw CP.

3. In view of the above, CP 46/2003 is dismissed as withdrawn.


(V.K.Majotra)
Member (A)


(Smt. Lakshmi Swaminathan)
Vice-Chairman (J)

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